

SHRI FARIDUL HAQ ANSARI: May I know, Sir, whether the hon. Minister is aware that gur, rab and khandsari industry is a sort of cottage industry and does he or does he not realise that the Government should help this industry to grow?

SHRI C. SUBRAMANIAN-!: We are giving them all help. That is why, in spite of suggestions from various quarters, we have not placed any control on these industries.

MR. CHAIRMAN: The Question Hour is not yet over. Next question.

SHRI M. P. BHARGAVA : Now it will be over.

MASTER PLAN FOR AGRA

*339. SHRI M. P. BHARGAVA: Will the Minister of TRANSPORT be pleased to refer to the answer given to Starred Question No. 3 in the Rajya Sabha on the 17th November, 1964 and state:

(a) whether the Master Plan for the integrated development of Agra as a tourist centre of international standing is under preparation now;

(b) whether there is a proposal to construct a shopping centre at the present site of the Agra central jail; and

(c) by when the Master Plan is likely to be fully implemented?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Yes.

(b) Yes, it is understood that in the Master Plan being prepared by the U.P. Government in collaboration with the Town and Country Planning Organization of the Health Ministry, there is a proposal to shift the Central Jail to another locality and to develop the existing site as a commercial centre.

(c) The responsibility for the implementation of the Master Plan rests with the Nagar Mahapalika, Agra, and the State Government. It is, however, expected that

the planning and the development of the area comprising the Fort and the Taj Mahal will be completed by the end of the 4th Plan period.

MR. CHAIRMAN : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

POPULARISATION OF SUBSIDIARY FOODS

*325. SHRI A. D. MANI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have finalised their proposals for popularising the consumption of subsidiary foods in the country; and

(b) whether Government, in collaboration with the UNICEF, propose to set up two plants for the production of low-fat edible groundnut flour; and if so, what are the details of the plan under the consideration of Government?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAN!): (a) The programmes for the popularisation of nutritious, wholesome and economically important subsidiary foods include a systematic campaign through well-equipped mobile food and nutrition vans, and through normal channels of publicity such as pamphlets, leaflets, folders, films, exhibitions, etc.; technical training of personnel in the various aspects of Food Science at the Institutes of Catering Technology and Applied Nutrition at Delhi, Calcutta, Madras and Bombay; promotion of low-cost balanced diet; development of low-cost nutritious food cafeterias; promotion of school meal programmes and industrial feeding.

(b) The project represents an effort to salvage for human consumption valuable protein-rich edible groundnut flour for improving the nutritional content of the average Indian dietary. Two plants with

a capacity of 3,000 tonnes each per year for the production of edible groundnut flour have been set up in collaboration with two private parties, one at Bombay and the other at Coimbatore, with the assistance of UNICEF which has provided the special equipment essential for the establishment of these two plants. Other capital expenditure such as land, building and ancillary equipment and the working capital are provided by the collaborating parties. The Government will supervise the production and enforce quality control. Steps are also being taken for using this flour in the development of protein-rich foodstuffs like Multi-Purpose Food, Protein-rich biscuits and enriched wheat atta.

IMPORTED WHEAT QUOTA FOR U.P.

*328. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that in the month of January last the Government of Uttar Pradesh has asked the Central Government to raise the monthly quota of imported wheat for Uttar Pradesh;

(b) if so, what is the monthly quota fixed for Uttar Pradesh and what is the demand for the increased quota; and

(c) what decision has been taken on their requests?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAN!) : (a) Yes, Sir.

(b) and (c) Monthly quotas of imported wheat for various deficit States are fixed, keeping in view the availability of wheat with the Centre and the demands of the various States. Owing to prolonged strike in U.S. gulf and Atlantic Coast Ports, the import programme of wheat from U.S.A. has been dislocated. In spite of arranging some supplies from other sources, the imports of wheat have been much below the normal in February and are likely to be inadequate in March. The allocation of wheat to deficit States from Central stocks had, therefore, to be reduced. The quantities asked for by U.P. Government and the quotas that could be allotted to the

State Government for January, February and March are indicated below :—

Month	(Figs. in '000 tonnes)	
	Quota demanded	Quota allocated
January, 1965	300·0	90
February, 1965	300·0	64·0
March, 1965	300·0	52·0

REIMBURSEMENT OF I.A.C. PASSENGER FARES

*330. SHRI N. SRI RAMA REDDY: Will the Minister of CIVIL AVIATION be pleased to state what is the percentage of Indian passengers flying by I.A.C. planes who pay their own fares and what is the percentage of such passengers who get them reimbursed either by Government or by private firms, as the case may be, as per figures available for 1962-63 and 1963-64?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO) : Sir, I lay a statement on the Table of the House.

STATEMENT

The information wanted is not available with the Corporation. It may, however, be added that in 1963, at the instance of the Corporation, the National Council of Applied Economic Research, New Delhi, carried out a survey of passengers on the trunk routes to ascertain their occupational distribution. Of the 11,675 passengers covered by the survey, Government Officials and Business Executives represented 12.7% and 40.8% respectively.

BRITISH AID TO INDIA FOR AGRICULTURE

*332. SHRI RAM SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Deputy Chairman of Britain's National Export Council during his recent visit had discussions with him regarding the scope for increased British aid to India for development of agriculture; and

(b) if so, the nature and outcome of the discussion?